

Revival of Bargarh Spinning Mill

4071. DR. KRUPASINDHU BHOI: Will the Minister of TEXTILES be pleased to state:

(a) whether Spinning Mill at Bargarh in Orissa has reopened;

(b) if so, when and the reasons for the frequent lockout and suspension of work in that mill; and

(c) the steps taken to run the mill regularly?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRIG. VENKAT SWAMY): (a) to (c). Orissa Weavers Cooperative Spinning Mills Ltd. at Bargarh has been reopened since 31.10.92. Mill was closed from 1.7.92 due to labour trouble. The responsibility of running the mill regularly line with State Government.

Amount of Jawahar Rojgar Yojana

4072. SHRI RAMCHANDRA GHAN-GARE: Will the PRIME MINISTER be pleased to state:

(a) the amount allotted by the Government for Jawahar Rojgar Yojana and Integrated Rural Development Programme to various States in 1991-92 and 1992-93;

(b) the amount actually spent, State-wise; and

(c) whether there are any measures to check whether the amount is spent properly and if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI H. PATEL): (a)

and (b). The details of amount allotted and actually spent under Jawahar Rojgar Yojana (JRY) and Integrated Rural Development Programme (IRDP) in State/UTs during 1991-92 and 1992-93 are given in Statement I & II.

(c) The schemes implemented under Jawahar Rojgar Yojana (JRY) and Integrated Rural Development Programme (IRDP) are monitored at different levels. At the grass root level, Block level functionaries are involved in planning, implementation and monitoring of the Programmes. At the District level, District Rural Development Agencies (DRDAs)/Zilla Parishads monitor the implementation of the Programmes through periodic report as well as Field Visits as per prescribed schedule by the District Officials. The Governing body of DRDA consists among others of Local M.L.As and M.P.s. Normally Quarterly Meetings of governing body are held to review the Implementation of the Programmes.

The State Level Coordination Committee (SLCC) is set up at the State level to Monitor the Programmes. At the State level Project formulation-cum-Monitoring Cell has also been set up at Head Quarter for effective Monitoring and evaluation. At the Central level, the Ministry has evolved a continuous system for monitoring and review of the Programmes through periodic Progress Reports Workshops, Review Meetings and Field Visits by officers.

Concurrent Evaluation of programmes is also undertaken by the Ministry involving a large number of reputed Research Organisations to evaluate the performance of IRDP and JRY and take measures for improvement. Three rounds of concurrent Evaluation of IRDP have already been completed and field work for the fourth round is in progress. Field work of the first concurrent evaluation of JRY has recently been completed and the report is being finalised.

STATEMENT

Statement Showing Amount Alloted and utilised

Under JRY during 1991-92 And 1992-93

(Rs. in Lakhs)

Sl.No.	State/UT	1991-92		1992-93	
		Allocation (In old state share)	Utilisation	Allocation (In old State Share)	Utilisation (Into Jan, 93)
1	2	3	4	5	6
1.	Andhra Pradesh	19166.20	19065.78	18692.20	10573.10
2.	Arunachal Pradesh	330.67	222.58	322.51	106.03
3.	Assam	5114.59	5000.44	4988.36	2492.22
4.	Bihar	38466.78	34102.07	37517.48	27948.11
5.	Goa	357.27	364.56	348.46	271.64
6.	Gujarat	8090.71	10039.31	7891.05	4645.24
7.	Haryana	1926.82	2572.60	1879.28	996.34

(Rs. in Lakhs)

1992-93

1991-92

Sl.No. State/UT

Allocation
(In old state
share)

Utilisation

Allocation
(In old State
Share)Utilisation
(Into Jan, 93)

1

2

3

4

5

6

8.

Himachal Pradesh

1135.28

1186.15

1107.26

525.08

9.

J. & K

1611.51

2046.35

1571.74

598.42

10.

Karnataka

12059.70

12283.46

11762.09

6996.53

11.

Kerala

6396.19

7252.79

6238.34

4025.35

12.

Madhya Pr.

26402.50

311681.83

25750.93

17203.48

13.

Maharashtra

20424.85

18124.11

19920.80

9266.71

14.

Manipur

423.83

206.77

413.36

224.28

15.

Meghalaya

495.91

481.67

483.68

240.17

16.

Mizoram

208.90

260.51

203.75

208.24

(Rs. in Lakhs)						
Sl.No.	State/UT	1991-92		1992-93		
		Allocation (In old state share)	Utilisation	Allocation (In old State Share)	Utilisation (Into Jan, 93)	
		3	4	5	6	
1	2					
17.	Nagaland	531.58	733.84	518.46	334.13	
18.	Orissa	13094.93	14033.59	127711.76	7561.31	
19.	Punjab	1675.65	1053.99	12771.76	7561.31	
20.	Rajasthan	12805.28	13206.41	1248926	6269.89	
21.	Sikkim	193.54	328.62	188.76	205.01	
22.	Tamil Nadu	17223.66	21134.07	16798.61	14072.08	
23.	Tripura	550.49	602.99	536.90	372.66	
24.	Uttar Pr.	51093.28	48146.83	49832.36	27226.77	
25.	West Bengal	21786.94	19342.16	21249.26	10017.79	

(Rs. in Lakhs)					
1991-92			1992-93		
Sl.No.	State/UT	Allocation (In old state share)	Utilisation	Allocation (In old State Share)	Utilisation (Into Jan, 93)
1	2	3	4	5	6
26.	A&N Islands	156.56	86.73	152.70	47.42
27.	D&N Haveli	84.99	103.31	92.89	32.68
28.	Daman & Diu	50.07	27.23	48.83	3.86
29.	Lakshadweep	78.49	49.15	76.55	46.57
30.	Pondicherry	153.25	193.27	149.47	101.20
Total		262090.38	263932.95	255622.39	54395.41

STATEMENT-II

Under IRDP During 1991-92 and 1992-93

Sl.No.	State/UT	1991-92		1992-93	
		Allocation (Inlodsate share)	Utilisation	Allocation (Incl State Share)	Utilisation (Ipto Jan, 93)
1	2	3	4	5	6
1.	Andhra Pradesh	5177.62	6548.98	4880.00	3673.38
2.	Arunachal Pradesh	469.44	294.47	416.	166.31
3.	Assam	1414.06	1587.04	1332.00	712.35
4.	Bihar	10361.80	8384.64	9778.00	5049.90
5.	Goa	97.80	67.30	86.00	85.83
6.	Gujarat	2132.11	2307.69	2010.00	1921.72
7.	Haryana	510.19	756.84	480.00	579.09
8.	Himachal Pradesh	182.66	352.47	172.00	236.19

Sl.No.	State/UT	1991-92		1992-93	
		Allocation (Inlodstate share)	Utilisation	Allocation (Incid State Share)	Utilisation (lpto Jan, 93)
1	2	3	4	5	6
9.	Jammu & Kashmir	255.10	427.07	240.00	215.97
10.	Karnataka	3240.68	2782.63	3054.00	1786.36
11.	Kerala	1760.48	1784.84	1660.00	1267.48
12.	Madhya Pradesh	6865.57	9353.08	6472.00	4473.72
13.	Maharashtra	5546.00	5633.70	5228.00	3376.13
14.	Manipur	40.94	153.20	38.00	40.39
15.	Meghalaya	122.82	162.62	116.00	121.03
16.	Mizoram	195.60	169.72	174.00	201.03
17.	Nagaland	206.38	299.15	182.00	137.75

Sl.No.	State/UT	1991-92		1992-93	
		Allocation (Inlodstate share)	Utilisation	Allocation (Incl State Share)	Utilisation (Ipto Jan, 93)
1	2	3	4	5	6
18.	Orissa	3391.85	3671.71	3198.00	1835.17
19.	Punjab	431.46	858.45	406.00	521.34
20.	Rajasthan	3306.82	4079.89	3118.00	2420.17
21.	Sikkim	39.12	47.39	34.00	36.37
22.	Tamil Nadu	4648.44	4527.72	4382.00	3273.33
23.	Tripura	144.87	397.81	136.00	222.79
24.	Uttar Pradesh	13857.12	16226.71	13062.00	1162.27
25.	West bengal	5791.65	6317.73	5460.00	2721.03
27.	Chandigarh				

Sl.No.	State/UT	1991-92		1992-93	
		Allocation (Inlodstate share)	Utilisation	Allocation (Incid State Share)	Utilisation (Ipto Jan, 93)
1	2	3	4	5	6
28.	D&N Haveli	9.78	8.67	9.00	4.78
29.	Delhi	48.90	22.57		
30.	Daman & Diu	19.56	11.28	17.00	15.75
31.	Lakshadweep	5.00	7.80	4.00	6.85
32.	Pondicherry	39.12	33.35	35.00	11.73
	All India	70360.74	77308.78	66222.00	46301.55